

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:2958  
ANSWERED ON:22.12.2003  
HOUSING SCHEME FOR BIDI WORKERS  
BASUDEB ACHARIA

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Government has a scheme to provide Houses for Beedi workers in various parts of the country;
- (b) if so, the details of houses constructed for the Bidi workers in the year 2002-2003 and sanctioned for the year 2003-04 and expenditure incurred/expected in this regard, State-wise; and
- (c) the total number of Bidi workers benefited by this scheme?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): Yes, Sir. There is a scheme named `Integrated Housing Scheme` (IHS) which provides some financial assistance for construction of individual houses by the Beedi Workers.

(b) & (c): Annexure attached.

**ANNEXURE**

S1.	NAME OF STATE/UT	2002-2003	2003-2004	NO. OF
NO.	NO. OF HOUSES	EXPENDITURE	NO. OF HOUSES	EXPECTED
	CONSTRUCTED	INCURRED @	SANCTIONED	WORKERS
	(RS IN LAKH)	(01ST APRIL	EXPENDITURE	BENEFITED
		(RS IN LAKH)	(RS IN LAKH)	
		to 15th		
		DEC,2003)		

1.	WEST BENGAL	752	66.57	538	107.60	1290
2.	ASSAM	59	4.25	-	-	59
3.	KARNATAKA	27	58.99	1522	304.40	1549
4.	KERALA	504	127.71	407	81.40	911
5.	UTTER PRADESH	104	7.00	481	96.20	585
6.	ANDHRA PRADESH	476	64.09	1036	207.20	1512
7.	TAMIL NADU	353	1.32	-	-	353
8.	ORISSA	1830	175.00	242	48.40	2072
9.	RAJASTHAN	03	0.5	06	1.20	09
10.	MAHARASTRA	2802	414.25	-	-	2802
11.	CHHATISGARH	286	50.02	254	50.80	540
12.	MADHYA PRADESH	296	48.40	-	-	296
	TOTAL	7492	1018.10	4486	897.20	11978

@ Includes amount for the Houses sanctioned in previous years also.